

File No.10/QA/FA Exam/FSSAI/2016
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Quality Assurance Division)
FDA Bhavan, Kotla Road, New Delhi-110002

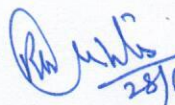
Dated, the 28th June, 2016

ORDER

Subject: Constitution of Food Analyst Examination Board – reg.

FSSAI has constituted a Food Analyst Examination (FAE) Board for holding the Food Analyst Examination - 2016 with the following composition:

1. CEO, FSSAI – Chairman of the Board
 2. CMSO, FSSAI – Member
 3. Advisor (Regulation), FSSAI – Member
 4. Director, CFTRI or their representative – Member
 5. Head, NIFTEM or their representative – Member
 6. Head (QA), FSSAI – Member Secretary
2. The FAE Board would have the overall authority over various aspects and methodology for the conduct of Food Analyst Examination - 2016.
3. This has the approval of the Competent Authority.


28/6/16
(RK Gupta)
Head (QA)

To:

1. Prof. Ram Rajasekharan, Director, CSIR-CFTRI, Cheluvamba Mansion Opp. Railway Museum, Mysuru, Karnataka 570020
2. Dr. Ajit Kumar, Vice Chancellor, National Institute of Food Technology Entrepreneurship and Management (NIFTEM), Plot No. 97, Sector 56, HSIIDC Industrial Estate, Kundli, Sonapat, Haryana 131028
3. Chief Management Services Officer (CMSO), 3rd Floor, FSSAI HQ, New Delhi
4. Advisor (Regulation), 4th Floor, FSSAI HQ, New Delhi

Copy To:

1. PPS to CP, FSSAI
2. PS to CEO, FSSAI